NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/27/2017

NAME OF THE PETITIONER(S)

: MARY MATHEWS

NAME OF THE RESPONDENT(S)

: KALPAKA PLASTICS LTD + 3

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PHILLA MATHEW

Coursel for the Petitioner

(hin)

2. Dominic S. David

For S. Mukindan P. Giridhauan Counsel to Res.

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ORDER

Counsels for both the parties present. Counsel for the Petitioner filed a memo for selling his shares to the Respondent, the copy of the same is given to the other side. Counsel for Respondent is directed to file his response for which he prayed for time. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)